

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**


IA 412 of 2018 with CP No. 17/397-398/NCLT/AHM/2016

Coram: **Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.04.2019**

Name of the Company: Bhupendra Patel & Ors.
V/s.
Hotel Oasis (Surat) Pvt. Ltd. & Ors.

Section of the Companies Act: Rule 11 of NCLT Rules, 2016

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	DHIREN R. DAVE	PCS	Original Petitioner	
2.				

ORDER

The Org. Petitioner/non-applicant is represented through their learned PCS.

The matter is part heard by the division bench. This being a special bench, list the matter before the regular division bench.

List the matter on 21.06.2019


**MANORAMA KUMARI
(MEMBER JUDICIAL)**

Dated this the 18th day of April, 2019.